

DIVISION BENCH
COURT - I

O-220

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/21(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 03RD APRIL 2024

IN THE MATTER OF	TRF LIMITED.
UNDER SECTION	SEC. 55(3)

Appearance VC and Physical (Hybrid) Mode

Mr. Soorja Ganguli, Adv.] For Petitioner
Ms. Pooja Chakraborti, Adv.
Ms. Kiran Sharma, Adv.
Ms. Alshita Bohra, Adv.

ORDER

1. Ld. Counsel for the petitioner present.
2. As per tracking report placed by the Registry, Office of Registrar of Companies, Jharkhand has been served. However, no one appears today. Await presence.
3. Post this matter on **17.05.2024**
4. It is made clear that if no one appears on behalf of the RoC, Jharkhand on the next date of hearing, appropriate orders will be passed.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**